

Part-time Employment of Government Servants

3048. Shri A. S. Saigal: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government servants are permitted to accept part-time employment after office hours if the same does not affect their efficiency in their work in the office;

(b) whether there is no other criterion to judge such cases; and

(c) whether Government encourage such employment if the experience gained in that part-time employment adds to the efficiency of the individual in his work in the office?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). A copy of this Ministry O.M. No. 25/42/58-Ests(A), dated 16th October 1958 which is self-explanatory is laid on the Table of the House. [See Appendix IV, annexure No. 28].

(c) No.

Welfare of Scheduled Castes and Scheduled Tribes in Uttar Pradesh

3049. Shri Sarjoo Pandey: Will the Minister of Home Affairs be pleased to state:

(a) whether any scheme has been formulated for the welfare of the Scheduled Castes and Scheduled Tribes of Uttar Pradesh during the Third Five Year Plan period under the Central and State sectors; and

(b) if so, the amount that is likely to be spent under each scheme?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) and (b). A statement giving the required information relating to Scheduled Castes is laid on the Table of the House. [See Appendix IV, annexure No. 29]. There are no Scheduled Tribes in Uttar Pradesh.

Post-Matric Scholarships to Uttar Pradesh Scheduled Caste Students

3050. Shri Sarjoo Pandey: Will the Minister of Education be pleased to state:

(a) the amount granted and allotted to Uttar Pradesh during 1961-62 and 1962-63 separately for granting Post-Matric Scholarships to Scheduled Caste students; and

(b) the amount that was actually utilised during the year 1961-62?

The Minister of Education (Dr. K. L. Shrimali): (a)

1961-62 Rs. 60,66,400.

1962-63

No amount has been allotted so far.

(b) The entire amount was utilised. In addition, the State Government spent Rs. 13,39,600.

Social Education Literature

3051. Shri Sarjoo Pandey: Will the Minister of Education be pleased to state what assistance was given to the publishers, printers and book-sellers of State of Uttar Pradesh in the field of social education literature and literature for neo-literates during 1961-62?

The Minister of Education (Dr. K. L. Shrimali): Under the scheme of prize competition for books/manuscripts for neo-literates, 1500 copies of the prize-winning book 'Masnui Chand' in Urdu were purchased and Rs. 1,500 were paid to a publisher of Uttar Pradesh during 1961-62.

Literacy

3052. Shri Ram Harkh Yadav: Will the Minister of Education be pleased to state:

(a) the latest percentage of literacy in the country; and

(b) the latest percentage of literacy among the Backward Classes in different States?

The Minister of Education (Dr. K. L. Shrimall): (a) Literacy figures according to the 1961 Census are under compilation by the Registrar General, India.

(b) No separate literacy figures in respect of Backward Classes are being compiled by the Registrar General, India.

Rajasthan District Gazetteers

3053. Dr. L. M. Singhvi: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) at what stage are the District Gazetteers of Jodhpur, Pali, Barmer, Jalore and Nagaur; and

(b) the total grant-in-aid given to the Rajasthan Government and the allocation made for the aforesaid five districts?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) The District Gazetteer of Barmer is being published this year. Material is being collected for the Gazetteers of Jodhpur, Pali, Jalore and Nagaur.

(b) The total grant-in-aid so far given to the Rajasthan State is Rs. 6,000. No allocation of funds for the five districts, referred to in (a) above, has been made as these Gazetteers have not been revised so far.

Sainik Samachar

3054. Shri V. K. Ramaswamy: Will the Minister of Defence be pleased to state:

(a) whether the pay scales of Sainik Samachar Translators have been fixed in accordance with the reference made by his Ministry to the Ministry of Information and Broadcasting; and

(b) if so, what are the scales of pay?

The Minister of Defence (Shri Krishna Menon): (a) and (b). The matter is under examination.

Educational Tours of Students in Uttar Pradesh

3055. Shri Sarjoo Pandey: Will the Minister of Education be pleased to state:

(a) the amount of aid sanctioned to the Uttar Pradesh Government during 1961-62 and 1962-63 so far for conducting educational tours of students within, as well as outside, the State; and

(b) whether Uttar Pradesh Government have fully utilized the aid?

The Minister of Education (Dr. K. L. Shrimali): (a) No amount was sanctioned to the Uttar Pradesh Government or to any other State Government during 1961-62 for this purpose. The question of allocating funds for the year 1962-63 is under consideration.

(b) Does not arise.

Symposium on Arid Zone Problems

3056. { Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:

Will the Minister of Defence be pleased to state:

(a) whether a symposium on arid zone problems was held in March, 1962;

(b) if so, what main points were discussed; and

(c) the main recommendations of the symposium?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) A number of subjects connected with Defence problems in Arid and Semi-Arid Zones of the desert were discussed.

(c) The following are the main recommendations made at the symposium on Arid Zone problem:

(a) Intensification of research effort on the utilisation of